Annexure – 7
Name of the corporate debtor: Arcuttipore Tea Co Ltd; Date of commencement of CIRP: 15th December, 2024; List of creditors as on: 11th September, 2025
List of operational creditors (Government dues)

Sl. Details of Claimant No.			Details of claim received		Details of claim admitted						Amount of contingent	Amount of any mutual	Amount of claim not	Amount of claim under verification	Remarks, if any
Department	Government	Identificatio n No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable	claim	dues, that may be set-off	admitted		
1 Superintendent of Taxes (Recovery) Silchar	State Tax		22.07.2025	36,49,610	36,49,610	-	Nil	Nil	No	Nil	Nil	Nil	Nil	Nil	NA
2 Assam Power Distribution Company Limited	Government of Assam Public Sector		04.07.2025	16,27,352	16,27,352	Electricity Bill	Nil	Nil	No	Nil	Nil	Nil	Nil	Nil	NA
3 Deputy Commisioner of Silchar-I	State Tax		21-06-2024	71,86,278	71,86,278	-	Nil	Nil	No	Nil	Nil	Nil	Nil	Nil	NA
4 Addl. P.F Commissioner ATPFO	Assam Tea Employees Provident Fund Organization		29-12-2023	3,35,73,123	3,35,73,123	PF	Nil	Nil	No	Nil	Nil	Nil	Nil	Nil	NA
Total			4,60,36,363	4,60,36,363										-	